

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

121

CP No. 849/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Suresh Kumar Agarwala & 5 Ors. -Vs- Neha Fashion Point Pvt. Ltd. & Ors.		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Arnika Chakraborty, Adv
 2. Mr. Aasish Choudhury, Adv
 3. Ms. Anandila Basu, Adv
- } for the Petitioners
- A. Basu, Adv
24/08/2018.

ORDER

Ld. Counsel for petitioner is present. Nobody turned up on the side of the respondent.

Ld. Counsel appearing on the side of the petitioner submits that matter was settled out of Tribunal and terms of settlement has been filed. It is to be recorded and CP can be disposed off.

Being satisfied that matter was settled out of Tribunal and settlement in writing has been filed. It is recorded and CP is disposed off in terms of settlement.

(Jir
Member (J)

Sd